

18/19

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 90/2017 In T.P. No. 29/NCLT/AHM/2017 (New) with  
Gujarat High Court C.P. No. 526/2016 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Zylog Plastalloys Pvt. Ltd

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Navin Pahwa, Adv		Petitioner	
	with Bhavik Kora Khira			
2.	il/ Thakkar and Pahwa, Adv			

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Heard learned Counsel for Petitioner.

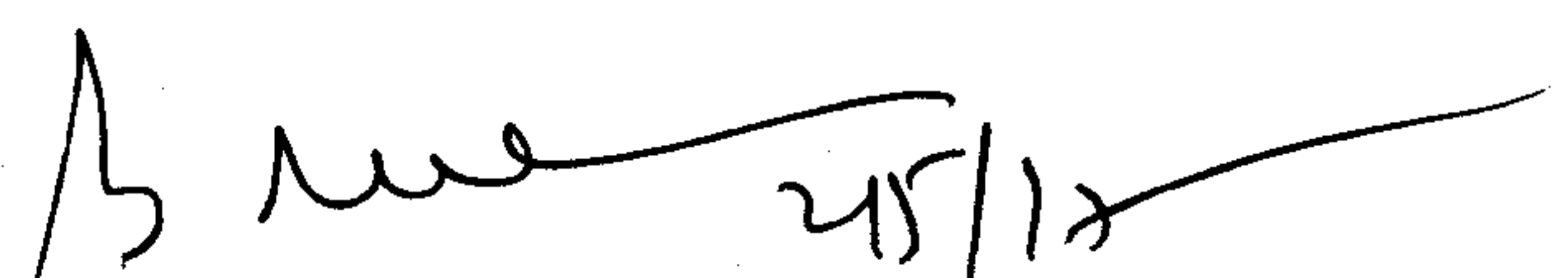
This application is filed seeking permission to withdraw TP 29/2017 (CP 526/2016 of Gujarat High Court).

The resolution of the Board of Directors has been enclosed.

IA 90/2017 is allowed.

Permission is granted to withdraw TP 29/2017.

Accordingly, TP 29/2017 is dismissed as withdrawn.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.